

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings
and Transfers - ORDERS - ISSUED.**

ROC.NO.1821/2017-B.SPL.

NOTIFICATION NO.453-B.SPL.

DATED:27.02.2017.

1. High Court's Notification No.410-B.Spl., dated 20.02.2017.
2. High Court's Proceedings Roc.No.1914/2017-Estt.1, dated 27.02.2017.

The High Court is pleased to order the following Postings and Transfers:-

- 1) Sri A.V.Pardhasaradhy, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad, who is under orders of transfer and posted as I Addl. Chief Judge, City Civil Court, Secunderabad, is transferred and posted as Prl. District and Sessions Judge, Karimnagar, VICE Smt. Y.Renuka, transferred.
- 2) Smt. Y. Renuka, Prl. District and Sessions Judge, Karimnagar, is transferred and posted as Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar, VICE Sri A.Venkateswara Reddy, appointed as Registrar (Judicial), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
 - i) This cancels the posting of Sri A.V.Pardhasaradhy, as I Addl. Chief Judge, City Civil Court, Secunderabad, ordered in the High Court's Notification read above.
 - ii) Sri A.V.Pardhasaradhy, will handover charge of his post to Sri Y.Veerraju, who is posted as Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad and he shall proceed to his new station and shall take charge of his post from the I Addl. District and Sessions Judge, Karimnagar.

iii) Smt. Y.Renuka, will immediately handover charge of her post to the I Addl. District and Sessions Judge, Karimnagar, and proceed to her new station and shall take charge of her post from the Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.

iv) The I Addl. District and Sessions Judge, Karimnagar, will be in full additional charge of the post of Prl. District and Sessions Judge, Karimnagar, till the substitute takes charge.

NOTE: The copy of this order down loaded from the High Court's Web Site <http://thc.ap.nic.in> is valid for relieving and joining duty.


REGISTRAR GENERAL 27/2

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Karimnagar and Rangareddy District at L.B.Nagar.
11. The I Addl. District and Sessions Judge, Karimnagar and Rangareddy District at L.B.Nagar.
12. The Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.
13. The Secretary, District Legal Services Authority, Hyderabad.
14. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
15. The District Treasury Officer, Karimnagar and Rangareddy District.
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.